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04-12-96

Honble Mr. S. Das Gupta, A.M.

Honble Mr. T. Z. Verma, J.M.

Heard learned counsel for both the parties. We have also perused record of the disciplinary proceedings made available to us by the learned counsel for the respondents. The order is dictated separately.

Jh
J.M.

W
A.M.

J

OR
Jud dictacted
on 4.12.96 judgement.
Kept on record.

Ph
19.12.96